

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 19/ND/2015

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Virinder Singh Jawanda Vs. M/s FABPANDA Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Kamlesh Kumar, Proxy Counsel

For the Respondent (s): None

ORDER

Ld. Counsel for the Petitioner submits that the disputes have been settled inter se the parties. As nothing further survives, he wishes to withdraw the petition.

Since his Vakalatnama is not on record, renotify this case on 13th February, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)